

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

19/02/2019

M.A./260/125/2019

SMT J MOHANTY

O.A./260/410/2018

-V/S-

M.A./260/274/2018

DEBT RECOVERY TRIBUNAL

FOR EXECUTION OF ORDER, ON

MEMO

ITEM NO:22

FOR APPLICANTS(S) Adv. : Mr. N.R. Routray

FOR RESPONDENTS(S) Adv.: Mr. A.K. Mohapatra

Notes of The Registry	Order of The Tribunal
	<p>As submitted by applicant's counsel the order of the Tribunal has been complied by the respondents. Therefore, the M.A. No.274/18 has become infructuous. Accordingly, the M.A. is treated as disposed of being infructuous.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>